

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-09-2024 AT 10:30 AM**

**CP (IB) No. 325/7/HDB/2021  
AND  
IA (IBC) 1888/2024 in CP (IB) No. 325/7/HDB/2021  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Andhra Pradesh State Financial Corporation

**...Financial Creditor**

**AND**

Shree Rangham Ispat (P) Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1888/2024**

Learned Counsel Ms Meghana, for Financial Creditor present through Video Conference.

Mr KMK Prasad, Respondent/Liquidator present through Video Conference.

At request, for filing objections if any, call on 23.10.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**